

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 82/2017 & MA 230/2018 IN
CP 20/241-242/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **03.09.2018**

NAME OF THE PARTIES: **SANGEETA VIJAYKUMAR**

v/s.

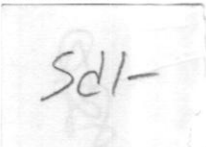
TANVI CONSTRUCTION PVT. LTD. & ANR.

SECTIONS OF THE COMPANIES ACT : SECTIONS 241-242 OF C.A. 2013

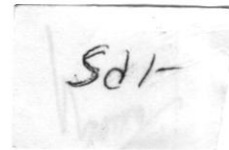
ORDER

19. MA 82/2017 & MA 230/2018 IN CP 20/241-242/MB/2016

Both the parties present. List this matter on 05.10.2018 for reporting
settlement.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)